

**BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN BENCH,
CHENNAI**

**Original Application No. 115/2016 (SZ)
with
Original Application No. 156/2016 (SZ)**

Human Rights & Consumer Protection
Rep by its Chairman Sri.Takur Raj Kumar Singh,
BHEL MIG-982 Serilingampally.

... Applicant

-VS-

State of Telengana,
Rep. by its Chief Secretary, Hyderabad,
Telegana State,
and others

... Respondents

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Place: Hyderabad

Date: 24.02.2026



COUNSEL FOR 5th RESPONDENT

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Report filed by the 5th Respondent

I, M. Mallesh, S/o Rangaiah, aged 60 yrs, presently working as Executive Engineer, Hussain Sagar Lake Division, HL & WBM Circle, GHMC, Hyderabad, do hereby solemnly affirm and sincerely state as follows:

1. I am working as Executive Engineer in the Hussain Sagar Lake Division, GHMC, the 5th Respondent herein and I am authorized to fill this Report on behalf of the 5th Respondent.
2. It is to submit that, the then Executive Engineer, North Tank Division, Buddha Bhavan, Secunderabad has addressed letters vide EE/NTD Lr. No. EE/NTD/2024/547 Dt: 15.03.2024, EE/NTD Lr. No. EE/NTD/2024/595 Dt: 21.03.2024, EE/NTD Lr. No. EE/NTD/2024/679 Dt: 10.04.2024 to Tahsildar, Patancheru Mandal requesting to issue notices to the encroachments in FTL/ buffer zone of Saki Cheruvu.

3. Further, the then Tahsildar, Patancheru Mandal has addressed a letter to Executive Engineer, North Tank Division, Buddha Bhavan, Secunderabad vide Lr. No. B/538/2024 Dt: 14.07.2024 stating that he was the Assistant to Assistant Returning Officer, 40- Patancheru Assembly Segment within 06- Medak Parliamentary Constituency and was engaged in the Election duties of General Election to HOP Lok Sabha, 2024 as per the notification released by the Election Commission of India and further stated that all the staff were engaged in Election related work, as such no further action was taken up. Further stated that he has already issued notices and the matter will be taken up on priority basis and compliance report will be submitted at the earliest.
4. No action has been taken regarding eviction of encroachments in FTL/ Buffer zone of Saki Cheruvu by Tahsildar, Patancheru Mandal, So far.
5. Further, the Executive Engineer, Hussain Sagar Lake Division vide Lr. No. EE/HSLD/HD/OA-115 of 2016/2026/408 Dt: 23.02.2026 has addressed a letter to the District Collector, Sangareddy requesting to kindly instruct the concerned officials to initiate action on the encroachments in FTL/Buffer of Saki Cheru, so as to submit the compliance report to the NGT at an early date.
6. I further submitted that this respondent will abide by the orders of this Hon'ble NGT and it is humbly prays that this Hon'ble Tribunal pass appropriate orders to the facts and circumstances of the case and thus render Justice.

Dated on the 24th day of February 2026


24/2/26
EXECUTIVE ENGINEER,
Hussain Sagar Lake Division
1st FLOOR, BHAVANAM
HYDRABAD
Secunderabad-500 003.T.S.

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**REPORT FILED BY THE 5th
RESPONDENT**

M/s. D.SREENIVASAN, E.No. 154/1996

**COUNSEL FOR THE 5TH
RESPONDENT**

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